

तागर विमान और पर्यटन मंत्री (श्री गुलाम नबी आज़ाद) : (क) फिलहाल वायुदूत उत्तर-पूर्व क्षेत्र में प्रचालन कर रहा है।

(ख) वित्तीय प्रतिबंध एवं विमान क्षमता की कमी के कारण बहुत से स्टेशनों से सेवाएं धीरे-धीरे हटा ली गई हैं।

(ग) से (ङ) अनुसूचित प्रचालकों के वार में जारी किए गए नए मार्गदर्शी सिद्धांत अनुसूचित प्रचालकों को प्रोत्साहित करने के लिए हैं ताकि उन क्षेत्रों को सेवाएं प्रदान की जा सकें जहाँ देवाएं नहीं हैं। नये विमान चलाने का निर्णय यदि कोई है, यह अथवा वाणिज्यिक स्थिति के आधार पर वायुदूत द्वारा लिया जाएगा।

Operation of Vayudoot

354. DR. ALLADI P. RAJA KUMAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to State:

(a) whether it is a fact that Indian Airlines has taken over Vayudoot;

(b) if so, when and how many of their aircraft;

(c) whether they are in use and in which sector; and

(d) whether Vayudoot staff have been absorbed in Indian Airlines?

THE MINISTER OF CIVIL AVIATION AND TOURISM SHRI GULAM NABI AZAD: (a) Taleded that Vayudoot should be merrged with Indian Airlines. Fending completion of legal formalities for merger, Vayudoot has become a wholly owned .subsidiary of Indian Airlines.

(b) The details of *the* aircraft in the seet of Vayodootare are as under

Dornier	228	8
HS-748		8

(c) Out of 8-HS-748 and 8 Dornier air craft, 3 Dornier aircraft are operational and are based at Calcutta/Guwahati in the North Eastern Region.

(d) In accordance with the guidelines issued by the Ministry of Civil Aviation, the surplus staff of Vayudoot is lo be absorbed in Indian Airlines and other Organisations under the Ministry of Civil Aviation.

Procedure for maintaining walk-in-guests list to I T D C Hotels

355. SHRI JAGDISH PRASAD MATHUR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether lists of walk-in-guest, are pronerly maintained in various I.T.D.O Hotels;

(b) whether These lists have been periodically chewed by arvav. authori ties;

(c) whether the Ashoka Hotel, New Delhi has maintained the walk -in -guests list and duly checked; and

(d) what steps are taken to see that the proper procedure is strictly adhered to in this regard?

THE MINITSTER OF CIVTL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) Yes, Sir.

(d) The procedure for regiserins walk-in-guests is regularly cheeked by the officials of the hotel, deputed for the purpose.

National Policy on tonrism

356. SHRI IQBAL SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have formti lated the National Policy on Tourisir- in the country durius the- year 1994;

(b) if so, the details "hereof and not, the reasons therefor; and

(c) what effective measures Goveris ment propose to take to develop and improve the infrastrnoture of tourism in the country particularly in the State of Punjab?